

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 17

C.P.(IB)4377/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.08.2022**

NAME OF THE PARTIES: - **Suresh Tarachand Gundecha V/s My Own
Eco Energy Pvt Ltd**

Appearance (via video-conference):

For Applicant : ADV J M BHALGAT
For the Respondent : Prasad Sarwanakar a/w Dipak Y.
Jadhav

Section 9 of the IBC, 2016

ORDER

Ld. Counsel for the Parties are present. Ld. Counsel for the Corporate Debtor submits that the he has taken out an Interlocutory Application for setting aside the exparte order. However, the said Interlocutory Application is not listed on Board today. In that view of the matter, the Company Petition stand over to 05.09.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

VEDANT